

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 419/(MAH)/2017
CA No.

CORAM:

Present: Ms. INA MALHOTRA
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.06.2017

NAME OF THE PARTIES: IFCI Ltd.
V/s.
Luxora Infrastructure Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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①	Nikhil Rajani ilb M/S. V. Deshpande & Co Advocates for Assignee of Petitioner (Edelweiss Asset Reconstruction Co Ltd)		
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ORDER

TCP No. 419/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner, list this matter for hearing on 11.07.2017

Sd/-
Ina Malhotra
Member (Judicial)